

At Sialkot, General Baig has gone to say even this that when disappointed, India could dare attack Pakistan. Benazir Bhutto has also endorsed this kind of statement. It appears that Pakistan can invade India at any time and this is the proof of the fact that training is being imparted to extremists in Kashmir and arms are being supplied to them.

I request the Prime Minister and the Defence Minister to make a statement in the House in this regard.

**Shri Madan Lal Khurana** (South Delhi): Mr. Speaker, Sir. I would like to raise an issue for holding elections to Delhi Metropolitan Council and Municipal Corporation immediately and restoring the democrating rights to the citizens of Delhi of which they have been deprived.

Mr. Speaker, Sir, on February 5, 1983 elections to Municipal Corporation of Delhi for four years and Metropolitan Council for five years were held. Three days before the elections were scheduled to be held, a Sarkaria Committee was constituted by issuing a special notification. Elections were postponed on the plea that they wanted to give a shape to Delhi. Its report was not allowed to be submitted for two years. Shri V. P. Singh's Government had assured the House again and again that they were granting Statehood to Delhi. So, the Metropolitan Council and the Municipal Corporation were suspended. Today, Delhi Municipal Corporation and Metropolitan Council are suspended. There is no elected body which is responsible to the people of Delhi. There are numerous problems of Delhi such as electricity, water, housing, buses, etc. and these problems are becoming from bad to worse. The hon. Minister has made a statement in the House today itself that no house has been constructed for the poor in three years during a period of five years. Today when they are talking that they are a big democratic party, I would like to request that

there is a limit of tolerance of the people of Delhi, they should not be put to test any more. Therefore, my submission is that holding of elections in Delhi should be declared at the earliest so that an elected body, responsible to Delhi could be set up. This is my only insistence. (*Interruptions*).

**Shri Kalka Das** (Karol Bagh): Mr. Speaker, Sir, we have met the Prime Minister in this regard, he has given an assurance but no decision has been taken thereon. Delhi has turned into a city of problems, nobody is responsible. I request you to direct the Government so that the Government may tell us as to when the elections in Delhi would be held. The Leader of the House is sitting here. He may tell us as to when the elections in Delhi are going to be held? (*Interruptions*).

**Shri Tarachand Khandelwal** (Chandni Chowk): Mr. Speaker, Sir, the people of Delhi have no Fundamental Rights. (*Interruptions*). This is an impingement upon their rights that they have not been given this opportunity. (*Interruptions*).

**Shri Rajnath Sonkar Shastri** (Saidpur): Mr. Speaker, Sir, I had drawn your attention two-three days back to the severe drought in the eastern Uttar Pradesh. The drought is so severe that nothing is left there except tears in man's eyes. Particularly there are three districts—Varanasi, Jaunpur and Ghazipur where my Parliamentary constituency, Saidpur is also there. Drought is so severe in Mirzapur that even wells have gone dry. Drinking water is not available there to the people. The entire Rabi and Kharif Crop has been damaged. I and other hon. Members—Shri Ram Nihor and Satyapal Yadavji—as also all other Members had referred to this situation in this House and you had also listened to us with rapt attentions, but nothing has been done in this regard. I came yesterday from my constituency and I